

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 926 OF 2024**

IN THE MATTER OF:

News Item titled "6 lakh fake pollution -trading certificates unearthed in three States" appearing in The Hindu dated 14.07.2024

AMENDED MEMO OF PARTIES (As per order dated 26.07.2024)

- 1. Central Pollution Control Board (CPCB)**
Through it Member Secretary,
Paryavaran Bhawan, East Arjun Nagar, Delhi-110032
Email: mccb.cpcb@nic.in (Respondent No.1)
- 2. Ministry of Environment, Forest & Climate Change**
Integrated Regional Officer (Maharashtra)
Ground Floor, East Wing, New Secretariat Building,
Civil Lines, Nagpur- 440001
Email : secy-moef@nic.in (Respondent No. 2)
- 3. Ministry of Environment, Forest & Climate Change**
Integrated Regional Officer (Gujarat)
7th Floor, Central Excise Building, Opp. Polytechnic,
Ambawadi , Ahmedabad- 380015
Email : rowz.ahmedabad-mef@nic.in (Respondent No. 3)
- 4. Ministry of Environment, Forest & Climate Change**
Integrated Regional Officer (Karnataka)
Kendriya Sadan, 4th Floor E&F Wings, 17th Main Road,
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Email : rosz.bng-mef@nic.in (Respondent No. 4)